## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.2857 TO BE ANSWERED ON 20<sup>TH</sup> DECEMBER, 2023

#### PROCUREMENT OF FOODGRAINS BY MILLERS

#### 2857. SHRI NALIN KUMAR KATEEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्तां मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is true that some of the state Governments procured foodgrains from millers and wholesale merchants;
- (b) if so, whether it is also true that some farmer associations made representations demanding for local procurement from farmers; and
- (c) if so, the response of the Government in this regard?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): State Government through its agencies and Food Corporation of India (FCI) procure paddy/wheat from farmers with prescribed Fair Average Quality (FAQ) specifications at Minimum Support Price (MSP) for central pool. The Government policy of procurement of foodgrains has broad objectives of ensuring MSP to the farmers and availability of foodgrains to the weaker sections at affordable prices. The procurement under Price Support is supposed to ensure procurement of foodgrains from the farmers and remunerative prices to the farmers for their produce, which works as an incentive for achieving better production.

In major wheat and paddy procuring States like Punjab, Haryana & some parts of Rajasthan, procurement from farmers is undertaken by the FCI/State Agencies through Adathiyas as per APMC Acts of the concerned State for which commission is paid as fixed by the Government of India. In States like Madhya Pradesh. Chhattisgarh, Uttar Uttarakhand, Andhra Pradesh, Tamilnadu, Bihar, Jharkhand, Odisha and West Bengal procurement is made through societies and they are paid commissions as fixed by the Government of India. However, payment of MSP is made directly into farmers' bank accounts being through online mode.

### (b) & (c): No such representations have been received in this Department.

If the farmers get prices better than the support price from other buyers such as traders/millers etc., the farmers are free to sell their produce to them. FCI, State Government and State Government's agencies ensure that the farmers are not compelled to sell their produce below MSP.

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